

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 27 of 2013**

**Dated : 12<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Transmission Corporation ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission**  
**& Anr. ....Respondent(s)**

**Counsel for the Appellant(s): M.Anand K. Ganesan**  
**Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1**

**ORDER**

Mr. Sakesh Kumar, the Learned Counsel appearing on behalf of Respondent – 'Commission' submits that he will file written submissions after the hearings in the Appeal are over.

Even though the service has been effected on the other Respondent, but, nobody has entered appearance.

Post the matter for hearing on **30.04.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**mk/av**